

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)SRNo.3990/9/HDB/2017
NAME OF THE COMPANY	Sri Ramanjaneya Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resources Ltd
NAME OF THE RESPONDENT(S)	Sri Ramanjaneya Ispat Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Ramachandran	Practising Company file	gumgcs@gmail.com 98410 374 57	G. Ramachandran

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.G.Ramachandran, learned counsel for the petitioner. He submit that objections raised by the registry have been complied with and requested one week time. He is also and directed to serve copy of the petition to the Respondent in the meanwhile. Post the case on 29.11.2017.

Member (Technical)

Member (Judicial)